

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 68 of 2015 (SZ)**

Applicant(s)

Respondent(s)

Chaitanya Sravanthi, Dwarakanagar Vs.  
Visakhapatnam 530016  
Rep. by its President, Dr.S.Shirin Rahman

The Andhra Pradesh Pollution  
Control Board, rep. by its  
Member Secretary, Hyderabad  
And others

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

M/s Suhrith Parthasarathy, P.Dinesh  
Kumar and SI Muthiah

Shri T.Sai Krishnan or R-1 and R-2  
M/s.P.Wilson Associates for R3

Note of the Registry	Orders of the Tribunal
Item No.8	<p>Date: 28<sup>th</sup> November, 2017</p> <p>By the final order dated 8.3.2017 the 1<sup>st</sup> respondent was directed to file periodical report and for the 2<sup>nd</sup> quarter from 1.7.2017 to 30.9.2017 the status report is to be filed on or before 15.10.2017. The 1<sup>st</sup> respondent has already filed the status report. The next status report is to be filed by 15.1.2018.</p> <p>List the matter on 15.1.2018</p> <p>....., JM (Justice M.S.Nambiar)</p>